

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।  
**IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR**

(At e-Court, PUNE)

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER**

आयकर अपील सं. / ITA No. 26/NAG/2019

निर्धारण वर्ष / Assessment Year : 2014-15

Shri Nitin Mohanlal Taori,  
Shree Dal Mill, B-5, MIDC,  
Khamgaon-444 303.  
PAN : ADJPT7229G

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Pr. Commissioner of Income Tax-1,  
Nagpur.

.....प्रत्यर्थी / Respondent

आयकर अपील सं. / ITA No. 27/NAG/2019

निर्धारण वर्ष / Assessment Year : 2014-15

Shri Anup Mohanlal Taori,  
C-4/1, MIDC,  
Khamgaon-444 303  
PAN : ACFPT1342K

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Pr. Commissioner of Income Tax-1,  
Nagpur.

.....प्रत्यर्थी / Respondent

Assessee by : Shri K.P Dewani

Revenue by : Smt. Agnes P Thomas

सुनवाई की तारीख / Date of Hearing : 03.09.2021

घोषणा की तारीख / Date of Pronouncement : 06.09.2021

**आदेश / ORDER****PER BENCH :**

These two appeals preferred by the different assesseees emanates from the different orders of the Ld. Pr. Commissioner of Income Tax-1, Nagpur dated 12.12.2018 passed u/s.263 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') for the assessment year 2014-15 as per the grounds of appeal on record.

2. The assesseees have filed applications received on 18.08.2021 seeking withdrawal of the appeals. The Ld. DR for Revenue has raised no objection on assessee's withdrawing the appeals. In view of application made by assessee, the appeal is dismissed as having been 'withdrawn'.

3. In the result, **appeals of the assesseees are dismissed as withdrawn.**

Order pronounced on 06<sup>th</sup> day of September, 2021.

Sd/-  
**INTURI RAMA RAO**  
**ACCOUNTANT MEMBER**

Sd/-  
**PARTHA SARATHI CHAUDHURY**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 06<sup>th</sup> September, 2021

SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT-1 Nagpur.
4. The Jt. CIT, Akola Range, Akola.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण,  
नागपुर / DR, ITAT, Nagpur.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

**// True Copy //**

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	03.09.2021	Sr.PS/PS
2	Draft placed before author	06.09.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		